

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:295
ANSWERED ON:23.11.2011
FORGED CERTIFICATES DEGREES
Abdulrahman Shri ;Kodikunnil Shri Suresh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) Whether a number of cases of admission in Delhi University based on forged marks -sheets and fake caste certificates came to the notice of the Union Government;
- (b) if so, the details thereof;
- (c) whether the investigations into these cases have been completed;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor; and
- (f) the action taken by the Government against such students who got admission in Delhi colleges using fraudulent means and deprived genuine students?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

- (a) & (b): According to the information furnished by the University of Delhi, 31 cases of admission in Ramjas College secured on forged certificates/degrees and 43 cases of admission secured on fake caste certificates have so far been reported to the University.
- (c) to (e): The concerned college has lodged complaints in the Police Station against all those 31 students who secured admission on the basis of forged certificates/degrees, apart from cancelling their admission. In respect of 43 cases of admission secured on alleged fake caste certificates, the University conducted verification of these caste certificates. As a result, 13 students submitted fresh caste certificates which were found genuine after verification, whereas 5 students withdrew their admission. The University issued "show cause notices" to 25 students and after receiving their replies, the admission of 7 students has been cancelled. The caste certificates of remaining 18 students have been sent for re-verification to the authorities concerned.
- (f): The University of Delhi is a statutory autonomous body established by an Act of Parliament and governed by the Delhi University Act, 1922 and the Statutes/Ordinances framed thereunder. Under the Act, the University is competent to take effective action in respect of all academic and administrative matters. Government has no role to play in the day-to-day governance of the University.